

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

7. C.P. (IB)-1787(MB)/2017

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.06.2018**

NAME OF THE PARTIES: Geodata India Pvt. Ltd.
v/s.

Pratibha Industries Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 of I&B Code 2016

Order

The Counsel for both sides present. The Counsel for the Respondent submits that they are willing to settle the matter.

Accordingly, list this matter on 26.06.2018.

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V. NALLASENAPATHY
Member (Technical)

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BHASKARA PANTULA MOHAN
Member (Judicial)

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